

IN THE NATIONAL GREEN TRIBUNAL, NEW DELHI

IN

O.A. No. 129/2024

IN THE MATTER OF:

News Item titled "Forest land five times Delhi's geographical area Under encroachment govt. data shows" appearing in Deccan Herald

INDEX

S.No.	Document	Page No.
1.	Letter dated 13.03.2025 from GNCTD to MOEF&CC containing details of encroachment of forest area in Delhi as per prescribed format	1-16

RESPONDENT:

Through

**SIDDHANT BUXY****ADVOCATE****Mob:9650409751****Email:siddhant@vnbchambers.com****Date: 27.03.2025****Place: New Delhi**

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF FORESTS AND WILDLIFE
A-BLOCK, 2ND FLOOR, VIKAS BHAWAN, I.P. ESTATE,
NEW DELHI – 110002.

F.1(2634)/Legal/HQ/23-24 | 10672-75

Date: 13.3.25

To,

Assistant Inspector General of Forests,
Forest Protection Division,
Ministry of Environment Forest and Climate Change,
Indira Paryavaran Bhawan,
New Delhi – 110003.

Subject:- Submission of details in respect of Original Application No. 129/2024 in Hon'ble National Green Tribunal in the matter of Suo Motu matter In re: News item appearing in Deccan Herald dated 05.01.2024 entitled "Forest land Five times Delhi's geographical area under encroachment, govt data shows" before NGT (PB), New Delhi – regarding

Respected Sir/Ma'am,

In reference to subject sited above, I am directed to enclosed herewith the details of the encroachment of forest area as per the prescribed format at Annexure – I on behalf of Department of Forests & Wildlife, GNCTD for necessary action please.

The department is willing to provide any additional details, if any, in future as per the requirement.

This issues with the approval of Competent Authority.

Encl. as above

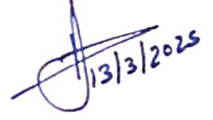
Yours faithfully,


(Ankit Kumar, IFS)

Dy. Conservator of Forest (P&M)

Copy to:

1. PS to the APCCF/HoD, Department of Forests & Wildlife, GNCTD.
2. PA to the CF, Department of Forests & Wildlife, GNCTD.
3. PA to the CCF, Department of Forests & Wildlife, GNCTD.

A handwritten signature in blue ink, followed by the date '13/3/2025' written in blue ink.

(Ankit Kumar, IFS)

Dy. Conservator of Forest (P&M)

S.No. 1 Details of encroachments of Forest (in hectares) under North Forest Division

Sl. No.	Name of the District	Total forest Cover	Details of encroachment					Total Encroachments up to March 2024 District wise	Action taken for removal of encroachment year wise district wise	Percentage loss of forest as on March, 2024 District wise
			Protected Forest	Reserve Forest	Deemed Forest	Sanctuaries and Protected areas	Any other types of forest			
1	North	11.72 sq.km or 1172 hectares (As per ISFR Report 2023)	Mukhmelpur Protected Forest encroachment by Built-up areas, one Temple and one Majar. Protected Forest areas declared (as per the R.K Goelaffidavit filed on 15.09.1997 in W.P. (C) 202/1995 titled as T.N Godavarman vs Thirumulpad vs. UOI) are under control and	No Reserve Forest in North Forest Division	Deemed Forests are under the management control of Forest Department: 1. Jindpur (Encroachment :- Built-up area and Mazar), 2. Mamurpur (Encroachment- Mazar) Further details are being sought by concerned land – owning agency / division.	Not applicable	Not applicable	Details are being sought from the concerned land-owning agency / division. Various letters and reminders regarding demarcation of forest land as per the revenue record were sent to the revenue department and DDA. Letter regarding removing of unauthorized religious structure from Mukhmelpur Forest areas was sent to the Religious Committee.	Details are being sought from the concerned land – owning agency/ division.	

Annexure -1

			management of other Govt. agencies Details are being sought from the concerned land-owning agency							
2	North West	5.72 sq.km or 572 hectares (As per ISFR Report 2023)	There are no Protected Forest areas under the possession of North Forest Division in North-West Forest district. Protected Forest areas declared (as per R.K Goelaffidavit filed on 15.09.1997 in W.P. (C) 202/1995 titled as T.N Godavarman vsThirumulpad vs. UOI) are	No Reserve Forest in North Forest Division	Various Deemed forests (as per R.K Goelaffidavit filed on 15.09.1997 in W.P. (C) 202/1995 titled as T.N Godavarman vsThirumulpad vs. UOI) are under control and management of other Govt. agencies Details are being sought from the concerned	Not applicable	Not applicable	Details are being sought from the concerned land – owning agency.	Details are being sought from the concerned land-owning agency	Details are being sought from the concerned land – owning agency.

			under control and management of other Govt. agencies Details are being sought from the concerned land-owning agency		land-owning agency.					
3	West	8.74 sq.km or 874 hectares (As per ISFR Report 2023)	There are no Protected Forest areas under the possession of North Forest Division in West Forest district. Protected Forest areas declared (as per R.K Goelaffidavit filed on 15.09.1997 in W.P. (C) 202/1995 titled as T.N Godavarmanv	No Reserve Forest in North Forest Division	Various Deemed forests (as per the R.K Goel affidavit filed on 15.09.1997 in W.P. (C) 202/1995 titled as T.N Godavarman vs Thirumulpad vs. UOI) are under control and management of other Govt. agencies	Not applicable	Not applicable	Details are being sought from the concerned land – owning agency.	Details are being sought from the concerned land-owning agency	Details are being sought from the concerned land – owning agency.

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			s Thirumulpad vs. UOI) are under control and management of other Govt. agencies Details are being sought from the concerned land-owning agency		Details are being sought from the concerned land-owning agency.						
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S. No. 2 Details of encroachments of Forest (in hectares) under South Forest Division

Sl. No.	Name of the District	Total forest Cover	Details of encroachment					Total Encroachments up to March 2024 District wise	Action taken for removal of encroachments year wise district wise	Percentage loss of forest as on March, 2024 District wise
			Protected Forest	Reserve Forest	Deemed Forest	Sanctuaries and Protected areas	Any other types of forest			
1	South District	70.89 sq.km or 7089 hectares (As per ISFR Report 2023)	Jahanpanah city Forest and District Park (Deer Park) are protected forest as per Notification 1980 which are under possession and control of DDA. Details are being sought from the concerned land-owning agency.	225.47 Ha in Southern Ridge in South District. Encroachments details for South Central Ridge are being sought from the concerned land-owning agency (DDA).	Various Deemed forests (as per R.K Goel affidavit filed on 15.09.1997 in W.P. (C) 202/1995 titled as T.N Godavarman vs Thirumulpad vs. UOI) are under control and management of other Govt. agencies. Details are being sought	94.02 hectares in Asola Bhatti Wildlife Sanctuary (ABWLS) Entire area of ABWLS overlaps with southern ridge.	Not applicable	225.47 Ha	2019-20 = 33.61 ha 2020-21 = 7.89 ha 2021-22 = 17.6 ha 2022-23 = 6.75 ha 2023-24 = 10.18 ha 2024-25 = 0.0418 ha Total = 77.00 ha	Details are being sought from the concerned land-owning agency.

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					from the concerned land-owning agency.					
2	South – east District	19.54 sq.km or 1954 hectares (As per ISFR Report 2023)	There is no encroachment in Protected Forest areas under the possession of South Forest Department . Protected Forest areas declared (as per R.K Goel affidavit filed on 15.09.1997 in W.P. (C) 202/1995 titled as T.N Godavarma	51.68 ha in Southern Ridge in South – east District.		0.47 hectare in Tughlakabad. Details regarding Okhla Bird Sanctuary (OBS) are being sought from the concerned land-owning agency	Not applicable	51.68	2019-20 = 0.11 ha 2020-21 = 1.85 ha 2021-22 = 0.56 ha 2022-23 = Nil 2023-24 = 0.4 ha Total = 2.92 ha	Details are being sought from the concerned land-owning agency

			n vs Thirumulpa d vs. UOI) are under control and manageme nt of other Govt. agencies Details are being sought from the concerned land- owning agency							
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S.No. 3 **Details of encroachment of forest(in hectare) under Central Forest Division**

S. No.	Name of the District	Total forest Cover	Details of Encroachment					Total encroachment upto march 24/ District wise / Division wise	Action taken for removal of encroachment year wise/ District wise / Division wise	Percentage loss of forest as on march 2024 District wise /Division wise
			Protected Forest	Reserve forest	Deemed Forest	Sanctuary and Protected areas	Any other type of forest			
1	North East	2.38 sq.km or 238 hectares (As per ISFR Report 2023)	There is no encroachment in Protected Forest areas under the possession of Central Forest Department. Protected Forest areas declared (as per R.K Goel affidavit filed on 15.09.1997 in W.P. (C)	Nil	Various Deemed forests (as per R.K Goel affidavit filed on 15.09.1997 in W.P. (C) 202/1995 titled as T.N Godavarman vs Thirumulpad vs. UOI) are under control and	Nil	There is no encroachment in deemed forest/plantation site areas under the possession of Central Forest Division..	There is no encroachment over the area under possession of Central Forest Division. For other areas as mentioned in R.K Goel Affidavit, Details are being sought from the	Details are being sought from the concerned land-owning agency	Details are being sought from the concerned land-owning agency

			202/1995 titled as T.N Godavarman vs Thirumulpad vs. UOI) are under control and management of other Govt. agencies Details are being sought from the concerned land-owning agency		management of other Govt. agencies Details are being sought from the concerned land-owning agency			concerned land-owning agency.		
2	Central	12.17 sq.km or 1217 hectares (As per ISFR Report 2023)	There is no encroachment in Reserve Forest area (Northern Ridge) area under the possession of Central Forest Division. Further the remaining ridge area is under the possession of DDA & MCD. Details are being sought from the concerned land-owning agency	Various Deemed forests (as per R.K Goel affidavit filed on 15.09.1997 in W.P. (C) 202/1995 titled as T.N Godavarman vs Thirumulpad vs. UOI) are under control and management of other Govt. agencies Details are being sought from the	Nil		There is no encroachment over the area under possession of Central Forest Division. For other areas as mentioned in R.K Goel Affidavit, details are being sought from the concerned land-owning agency.	Details are being sought from the concerned land-owning agency	Details are being sought from the concerned land-owning agency	

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					concerned land-owning agency					
3	East	1.93 sq.km or 193 hectares (As per ISFR Report 2023)	There is no encroachment in Protected Forest areas under the possession of Central Forest Department. Protected Forest areas declared (as per R.K Goel affidavit filed on 15.09.1997 in W.P. (C) 202/1995 titled as T.N Godavarman vs Thirumulpad vs. UOI) are under control and management of other Govt. agencies Details are being sought from the concerned land-owning agency	Nil		Nil	There is no encroachment in deemed forest / plantation site areas under the possession of Central Forest Division.	There is no encroachment over the area under possession of Central Forest Division. For other areas as mentioned in R.K Goel affidavit filed on 15.09.1997 in W.P. (C) 202/1995 titled as T.N Godavarman vs Thirumulpad vs. UOI, details are being sought from the concerned land-owning agency.	Details are being sought from the concerned land-owning agency	Details are being sought from the concerned land-owning agency.

4	Shahdara	0.90 sq.km or 90 hectares (As per ISFR Report 2023)	There is no encroachment in Protected Forest areas under the possession of Central Forest Department. Protected Forest areas declared (as per R.K Goel affidavit filed on 15.09.1997 in W.P. (C) 202/1995 titled as T.N Godavarman vs Thirumulpad vs. UOI) are under control and management of other Govt. agencies Details are being sought from the concerned land- owning agency	Nil	Various Deemed forests (as per R.K Goel affidavit filed on 15.09.1997 in W.P. (C) 202/1995 titled as T.N Godavarman vs Thirumulpad vs. UOI) are under control and management of other Govt. agencies. Details are being sought from the concerned land-owning agency		There is no encroachme nt in deemed forest/planta tion site areas under the possession of Central Forest Division	There is no encroachment over the area under possession of Central Forest Division. For other areas as mentioned in R.K Goel affidavit filed on 15.09.1997 in W.P. (C) 202/1995 titled as T.N Godavarman vs Thirumulpad vs. UOI, details are being sought from the concerned land- owning agency.	Details are being sought from the concerned land- owning agency	Details are being sought from the concerned land-owning agency.
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S.No.4 Details of encroachment of forest (in hectares) under West Forest Division

S. No.	Name of the District	Total forest Cover	Details of Encroachment					Total encroachment upto march 24/ District wise / Division wise	Action taken for removal of encroachment year wise/ District wise / Division wise	Percentage loss of forest as on march 2024 District wise /Division wise
			Protected Forest	Reserve forest	Deemed Forest	Sanctuary and Protected areas	Any other type of forest			
1	South West District	12.65 sq.km or 1265 hectares (As per ISFR Report 2023)	There is no encroachment in Protected Forest areas under the possession of West Forest Department. Protected Forest in South West District are under management of different agencies. Hence, the exact area of protected forests under encroachment is not available	No reserve forest in south west district.	Various Deemed forests (as per R.K Goel affidavit filed on 15.09.1997 in W.P. (C) 202/1995 titled as T.N Godavarman vs Thirumulpad vs. UOI) are under control and management of other Govt. agencies. Details are being sought from the concerned land-owning agency.	Not Applicable	Not Applicable	Details are being sought from the concerned land-owning agency.	Details are being sought from the concerned land-owning agency	Details are being sought from the concerned land-owning agency

			with this office as of now. Further Letter to Different agencies has been issued to provide Exact Encroachment details in their respective Jurisdiction.							
2	New Delhi District	48.64 sq.km or 4864 hectares (As per ISFR Report 2023)	There is no encroachment in Protected Forest areas under the possession of West Forest Department Protected Forest in New Delhi District are under management of different agencies. Details for the exact area are being sought from the concerned land-owning agency.	Rajokari = 14.18 ha Rangpuri = 14.63ha Ghitorni = 0.10 ha Mahipalpur=1.05 ha (under possession of DDA) (As per Annexure R26 of affidavit of Divisional Commissioner filed in NGT in the year 2019 the total encroachment on forest land in village	Various Deemed forests (as per R.K Goel affidavit filed on 15.09.1997 in W.P. (C) 202/1995 titled as T.N Godavarman vs Thirumulpad vs. UOI) are under control and management of other Govt. agencies Details are being sought from the concerned land-owning agency	Not Applicable	Not Applicable	Rajokari = 14.18 ha Rangpuri = 14.63 ha Ghitorni = 0.10 ha Mahipalpur=1.05ha. Total = 29.96 ha Central Ridge = Some area under encroachment by different agencies which is pending demarcation. Further details are being	2019-20= 7.67 ha 2020-21= 0.4 ha 2021-22= 1.57 ha 2022-23= 0.7 ha 2023-24= 0.89 ha Total=11.23 ha (Southern Ridge) Central Ridge= Some area under encroachment by different agencies which is pending	Details are being sought from the concerned land-owning agency

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				<p>Mahipalpur is 17 Bigha 4 Biswa as mentioned I.e., 1.4 ha. But there is summation error and correct area is 12 Bigha -10 Biswa i.e., 1.05 Ha</p> <p>Total = 29.96 Ha.</p> <p>Central Ridge = Some area under encroachment by different agencies which is pending demarcation.</p>				<p>sought from the concerned land-owning agency</p>	<p>demarcation. Further details are being sought from the concerned land-owning agency.</p>	
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National Green Tribunal

Your Payment is Successful

Case Title : News Item titled "Forest land five times Delhi's geographical area under encroachment govt data shows" appearing in Deccan Herald dated 05.01.2024 vs Secretary , Ministry of Environment , Forests and Climate Change

Transaction Id

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Transaction Date : 27-03-2025

Miscellaneous No : 0701102002162024/6

S. No.	File Name	Party Name	Location
1	signed vakalatnama with shred details to MoEF.pdf	Principal Secretary, Environment & Forest, Environment Department	NEW DELHI (PRINCIPAL BENCH)

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